Committee to enquire into the incident which took place in the University in connection with the students' Union elections. On receipt of a copy of the Report of this Committee with the comments of the Executive Council thereon, Government of India will consider whether it is necessary to do anything further in the matter.

SUPPLY OF COAL TO ORISSA

64. SHRI BAIRAGI DWIBEDY: Will %he Minister of STEEL, MINES AND FUEL be pleased to state what is the total supply of coal for Orissa made so far during the current year?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

Total despatches of coal to Orissa by Rail during the current Year upto October, 1961 have been 46,380 wagons. Figures of movement by road are not readily available.

BOYCOTTING OF DAS COMMISSION BY AKALI DAL

65. Shrimati **SAVITRY DEVI** NIGAM: Will the Minister of HOME Affairs be pleased to state whether it is a fact that the Akali Dal has boy cotted the Das Commission?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): Government have received a copy of the resolution adopted on this subject by the Working Committee of Shiromani Akali Dal at its meeting held on 9th November, 1961, a copy of this resolution is attached.

STATEMENT

Resolution of the Working Committee of Shiromani Akali Dal Amritsar, held on the November, 1961 under the presidentship of Master Tara Singh Ji, President Shiromani Akali Dal.

This meeting of the Shiromani Akali Dal Working Committee feels amazed at the attitude of the Government in forming a High Power Commission, the personnel of which is completely different from that which was communicated to the negotiators, the mediators and Master Tara Singh.

on the Table

This Committee also regrets the altitude of the Government in keeping vague the real issue I* the terms of reference which led to the fast of Master Tara Singh—the question pertaining to the non-formation of the Punjabi Speaking State as a clear discrimination on a social plane.

This Committee calls upon the Government to make due amends in their attitude in the spirit as shown during the course of the negotiations by having a mutually agreed to personnel of the Commission aod consider the real issue so as to enable the Shiromani Akali Dal to cooperate with the Commission and thus put forward their case for a Punjabi Speaking State a cause for which they have been struggling and for which they have suffered immensely and which is based on principles of equality and justice.

Attested.

(Sd.)

Secretary,

Shiromani Akali Dal

Amritsar.

12 Noon

PAPERS LAID ON THE TABLE

FOURTH ANNUAL REPORT AND SECOND VALUATION REPORT OF THE LIFE INSU-RANCE CORPORATION OF INDIA

THE DEPUTY MINISTER or FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table, under section 29 of the Life Insurance Corporation Act, 1956, a copy each of the following Reports: -

(i) Fourth Annual Report of the Life Insurance Corporation of India for the year ended the 31st Decem-